

## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. O.A. 350/01400/2016 O.A. 350/01401/2016 Date of order: 6.10.2016

Present:

Hon'ble Mr. Justice Vishnu Chandra Gupta, Judicial Member

Hon'ble Ms. Jaya Das Gupta, Administrative Member

UTTAM SHARMA & ORS. CHANDAN KUMAR SINGH & ORS.

VS.

UNION OF INDIA & ORS. (ESIC)

For the Applicants

Mr. S.K. Dutta, Counsel

Ms. K. Chakraborty, Counsel

For the Respondents

Mr. S. Banerjee, Counsel

## ORDER(Oral)

## Mr. Justice Vishnu Chandra Gupta, Judicial Member:

As both the cases are analogous in nature and as similar benefits have been sought for by the applicant on the basis of judgment delivered by the Principal Bench, hence both the O.A.s are disposed of by passing a common order.

- 2. Heard the Ld. Counsel for the applicant and Ld. Counsel for the respondents.
- 3. With the consent of the parties, we are disposing of these O.A.s without calling for any reply and without expressing any opinion on merits of the case. Ld. Counsel for the applicants pointed out that the applicants were working as CSR Assistants/OT Assistants in the ESI Hospital, Joka. They claim the benefit of Grade Pay of Rs. 2400/- on the premises that similarly placed persons have already been granted the benefit of Grade Pay of Rs. 2400/- and the same benefit has been granted in pursuance of an order passed by Principal Bench of this Tribunal in O.A. No. 2995 of 2014 and 2996 of 2014 on 19.4.2016.

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- 4. The applicants have made several representations on different dates starting from 3.8.2016 for granting similar relief in terms of the order passed by the Principal Bench of this Tribunal. The same has not yet been disposed of.
- 5. So, we direct the respondents to decide the representation of the applicants within a period of three months from the date of communication of the order passed by this Tribunal along with copy of representations preferred by them to the authorities concerned by a reasoned and speaking order under communication to the applicant.
- 6. The O.A. is accordingly disposed of. No costs.

(Jaya Das Gupta) MEMBER(A)

(Vishnu Chandra Gupta) MEMBER(J)

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